

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 22376/2017

THE STATE OF MAHARASHTRA & ORS.

Petitioner(s)

VERSUS

PRAVIN

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73512/2017-CONDONATION OF DELAY  
IN FILING and IA No.73518/2017-EXEMPTION FROM FILING C/C OF THE  
IMPUGNED JUDGMENT and IA No.73516/2017-EXEMPTION FROM FILING  
O.T. )

Date : 26-09-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr Anoop Kandari, Adv.

Mr. Nishant Ramakantrao Katneshwarkar, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Ld. Counsel for the petitioner to take fresh steps to  
effect service on the sole respondent within two weeks time.

Notice thereafter be issued.

List again on 29.11.2018.

RAJESH KUMAR GOEL  
Registrar